

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 670  
TO BE ANSWERED ON 9<sup>TH</sup> DECEMBER, 2022**

**IMPROVING HEALTH CARE INFRASTRUCTURE**

**670. SHRI MITESH RAMESHBHAI PATEL (BAKABHAD):  
SHRI JAGANNATH SARKAR:**

Will the **MINISTER OF AYUSH** be pleased to state:

- (a) the efforts being made by the Government to improve the hospital/public health care infrastructure with the aim of providing quality AYUSH health care services in the country;
- (b) whether the Government proposes to deploy adequate manpower in the AYUSH Health Care services across the country; and
- (c) if so, the details of steps taken or proposed to be taken in this regard?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) Public Health being a State subject, the primary responsibility to improve the hospital/public health care infrastructure with the aim of providing quality AYUSH health care services in the country lies with the respective State/UT Governments. However, the Government of India has launched a Centrally Sponsored Scheme of the National AYUSH Mission (NAM) implementing through States/UTs for the overall development of AYUSH systems which also includes infrastructural development and access to AYUSH Services. Under National AYUSH Mission (NAM), provision has been made available for improving the conditions of the existing AYUSH Hospitals/dispensaries in the country under the component of Upgradation of AYUSH Hospitals/dispensaries. As per the guidelines, existing exclusive/standalone Government AYUSH Hospitals/dispensaries are provided non-recurring Grant-in Aid for undertaking construction, renovation of the existing premises, procurement of furniture, fixtures & equipments. The State/UT Governments are required to submit their proposal through the State Annual Action Plans (SAAPs) as per the guidelines of the scheme.

(b) and (c) As public health is a state subject, deployment of adequate manpower in the AYUSH Health Care services across the country comes under the purview of the respective State/UT Governments. However, under NAM, there is a provision for contractual engagement of manpower under the components of Upgradation of exclusive/standalone Government AYUSH Hospitals (other than PHCs/ CHCs/ DHs), AYUSH Health and Wellness Centres and setting up of 10/30/50 Bedded Integrated AYUSH Hospitals. Further, the provision regarding deployment of manpower under the component of Upgradation of exclusive/standalone

Government AYUSH Hospitals (other than PHCs/ CHCs/ DHs) and 10/30/50 Bedded Integrated AYUSH Hospitals are available in NAM guidelines which may be perused at <https://cdn.ayush.gov.in/wp-content/uploads/2022/11/National-Ayush-Mission-Guidelines.pdf>

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